

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 7

CP(IB) No. 186/Chd/Hry/2024

IN THE MATTER OF:

Canara Bank

...Petitioner

Vs.

Mrs. Anu Moudgul

...Respondent

Under Section: 95(1)

Order delivered on 22.07.2024

CORAM:

SH. ASHISH VERMA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Prateek Kushwaha, Advocate

ORDER

A date is requested by learned counsel for the petitioner, let the matter be listed on 05.08.2024 in the supplementary list.

Sd/-
(ASHISH VERMA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja